

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No	:	IBA/512/2020
NAME OF PETITIONER	:	ITD Cementation India Ltd
NAME OF RESPONDENT	:	Marg Ltd
SECTION	:	Sec 9 of IBC, 2016

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**ORDER**

The Petitioner is represented by Mr. Pranav Charan, Advocate and the Respondent is represented by Mr. B. Ramana Kumar, Advocate through video conferencing platform.

Learned Counsel for the Petitioner represents that family members of the Petitioner are afflicted with Covid-19 pandemic and hence seeks time to proceed with the matter. He further states that the rejoinder was filed on 28.04.2021 in SR No.1971 which is not found on the file. **The Registry is directed to update the records.**

At the request of the Learned Counsel for the Petitioner, list this matter on **06.08.2021** as a last chance for hearing and disposal

**-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

**-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)**